

Distribution of Profit Earned by Canteens Run by Units/Formations

1530. SHRI D.D. KHANORIA: Will the Minister of DEFENCE be pleased to state:

(a) whether the profit earned by canteens run by units/formations is distributed for the welfare of the troops;

(b) whether the profit earned by the CSD(I) canteens run for ex-servicemen is distributed for the welfare of retired Armed Forces Personnel;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR):(a) Yes, Sir.

(b) and (c) There are no CSD(I) Canteens run exclusively for ex-Servicemen. However, Canteen facilities meant for serving defence personnel are extended to ex-Servicemen also.

(d) A part of the trade surpluses of the Canteen Stores Department is utilised centrally by the Services for welfare measures, such as opening of schools, provision of medical facilities, free hostels for children of battle casualties, urgent life saving treat-

ment, etc. which benefit both serving soldiers as well as ex-Servicemen. Profits made by Unit Canteens are used for the welfare of serving soldiers as well as ex-Servicemen in as much as the widows of ex-Servicemen, children of battle casualties, etc. are looked after by the units themselves.

Trade with EEC Countries

1531. SHRI NAWAL KISHORE RAI: Will the Minister of COMMERCE be pleased to state:

(a) the details of India's trade with European Economic Community (EEC) countries during each of the last three years and the current year upto October, 31;

(b) whether the EEC have assured continued support to India as reported in the 'Times of India' of November 14, 1991; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P.CHIDAMBARAM): (a) A statement (upto August, 1991) is attached.

(b) and (c). In the meeting of the 7th Indo-EEC joint Commission held on 13th and 14th November, 1991 in New Delhi, the EEC reiterated its continued support of India.